

SPECIAL BENCH
COURT - I

O-219

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/1335(KB)2018
IA(COMPANIES.ACT)/118(KB)2023, IA(COMPANIES.ACT)/115(KB)2023,
IA(COMPANIES.ACT)/119(KB)2023, IVN.P/8(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	SMT. SRIKANTA SARDA VS BAIJNATH SARDA MINERALS PVT. LTD.
UNDER SECTION	SEC 272 OF THE COMPANIES ACT , 2013

Appearances (via video conferencing/physically)

Mr.Labony Ray,Adv.] For the Applicant in IVN 8/2023

ORDER

1. Ld. Counsel for the Applicant present.
2. Post this matter before the Regular Bench on **19/06/2024**.

**D.Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**